

with such arrangements as may be prescribed by Government to conform to this.

- (ii) No import of raw materials will be allowed.
- (iii) No foreign exchange for import of machinery and components will be allowed.
- (iv) The Company will maintain separate accounts in respect of operations relating to beverage base and concentrates from tea leaves produced and exported under the scheme in order to enable the authorities to satisfy themselves about the correct valuation of the product exported.

The Coca Cola Export Corporation in India is a branch of the Coca Cola Export Corporation of New York, whose directors are:—

1. Mr. James A. Farley, *Chairman*
2. Mr. J. Paul Austin
3. Mr. T. H. Choate
4. Mr. Eugene Kelly
5. Mr. J. A. Siple
6. Mr. J. R. Talley
7. Mr. Lee Talley
8. Mr. D. A. Turner
9. Mr. G. W. Woodroof
10. Mr. R. W. Woodroof  
of 515, Madison Avenue, New York.

(c) According to the guidelines laid down for foreign collaboration "in low priority or non-essential fields of production where foreign collaboration is not generally allowed, a relaxation may be made where the foreign collaborator agrees to under-take major share of the production for exports." Since the approval of the scheme was subject *inter alia* to the condition that entire production would be exported, the approval of the scheme was not contrary to the Government policy.

(d) Proposals if and when received will be considered on merits,

### Export of Coffee

\* 1299. SHRIMATI SHARDA MUKERJEE: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether in view of the increased *per capita* consumption of coffee in U.K., our country will be able to meet the increased demand for coffee abroad, especially in U.K.; and

(b) if not, the incentives which Government propose to give to the coffee growing industry to improve the quality and to increase export capacity to compete in the world market?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) Yes, Sir. The increased demand for coffee abroad, including U. K. can be met only to the extent possible within the ceiling on exports to traditional markets (quota countries) under the International Coffee Agreement, which includes the U. K. market

(b) Does not arise.

### Impact of Britain's entry into European Economic community on India's Trade

\* 1300. SHRI B. K. DASCHOWDHURY:  
SHRI RAGHUVIR SINGH  
SHASTRI:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the problems arising out of Britain's possible entry into the European Economic Community and India's persisting trade imbalance with West European countries was discussed recently in New Delhi between the President of the Commission of the European Economic Community and Indian Ministers and officials; and

(b) if so, the details thereof and the decisions arrived at?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). Mr. Jean Rey, President of the Commission of the European Communities visited Delhi between the 31st March and 3rd April, 1970,

on his way back to Europe from Japan. During his stopover in Delhi, views were exchanged with him on the various steps that might be taken to correct India's persistent trade imbalance with the European Economic Community and on the likely time-table for negotiations with the U. K. on their application to enter the Community, as a full member.

#### Trade with Cuba

- \*1301. SHRI NAVAL KISHORE SHARMA:  
SHRI N. R. LASKAR:  
SHRI MAYAVAN:  
SHRI DHANDAPANI:  
SHRI RAMCHANDRA VEERAPPA:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the Government of Cuba propose to import large quantity of machinery rail track, rail wagons, etc. from India;

(b) whether any such proposal is under consideration of Government;

(c) whether there is any difficulty in starting trade with Cuba; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) and (b). No specific proposal has been received from the Government of Cuba for importing machinery or railway equipment from India.

(c) and (d). There is no ban on trading with Cuba.

#### जवानों को दी जाने वाली 'किट' में सुधार

\* 1302. श्री महाराज सिंह भारती : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय जवान अपनी पीठ पर जो 'किट' ले जाता है उसमें गत 40 वर्षों से कोई सुधार नहीं

किया गया है, यद्यपि यह वजन में भारी होती है, इसको बांधने तथा पीठ से हटाने में अधिक समय लगता है और यह शरीर में चुभनी है;

(ख) यदि हां, तो 'किट' में सुधार करने के लिए क्या कार्यवाही की जा रही है;

(ग) क्या यह भी सच है कि अमरीकी 'किट' सर्वोत्तम है और पाकिस्तानी 'किट' भी भारतीय 'किट' की अपेक्षा बहुत अच्छी है; और

(घ) यदि हां, तो क्या सरकार का विचार विभिन्न देशों में प्रयोग में लाई जाने वाली 'किट' को ध्यान में रखते हुए भारतीय 'किट' में सुधार करने का है ?

प्रतिरक्षा और इस्पात तथा भारी इंजीनियरिंग मन्त्री (श्री स्वर्ण सिंह) :

(क) जी नहीं। अन्तिम मानक संशोधित किट 1965 में प्रारम्भ किया गया था। जो किट अब भारतीय सेना में प्रयोग हो रहा है वह ना तो अनुचित रूप से भारी अथवा दुसाध्य है और ना ही असुविधाजनक है।

(ख) तथा (घ). फिर भी और अधिक हल्के मानक किट को प्रारम्भ करने के लिये कदम उठाये जा रहे हैं।

(ग) जी, नहीं।

#### Low import quota for shoddy sector of Wool Industry

- \*1303. SHRI HARDAYAL DEVGUN:  
SHRI JAI SINGH:  
SHRI YAJNA DATT SHARMA:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether it is a fact that the import quota of the shoddy sector of wool industry has been drastically cut down while the overall allocations for the import of raw material for wool industry remains the same;

(b) if so, the reasons therefor; and